

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 206
IA No. 389/JPR/2021
IA No. 395/JPR/2022
CP No. (IB)- 28/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Mr. Ajay Jain Sole Prop. of M/s Radium Fibers

...Operational Creditor/Applicant

Versus

Baldva Textiles Pvt. Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant

: Abhishek Naik, Adv.

For the Respondent

: Vani Vyas, proxy counsel

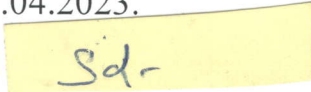
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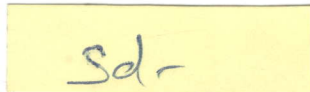
IA No. 389/JPR/2021:

Heard Mr. Abhishek Naik, Adv. appearing on behalf of Monitoring Committee and Ms. Vani Vyas, proxy counsel appearing on behalf of the Respondent. Pleadings are complete in this IA. List the IA for arguments on 05.04.2023.

IA No. 395/JPR/2022:

Heard Mr. Abhishek Naik, Adv. appearing on behalf of Monitoring Committee and Ms. Vani Vyas, proxy counsel appearing on behalf of the Respondent. Pleadings are complete in this IA. List the IA for arguments on 05.04.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 16, 2023

NK